

12.07 hrs.

PAPERS LAID ON THE TABLE

[English]

Review on and Annual Report of National Jute Manufacturing Corporation Limited, Calcutta for 1987-88 and a statement giving reasons for delay in laying the papers

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.—

(i) Review by the Government on the working of the National Jute Manufactures Corporation Limited, Calcutta, for the year 1987-88.

(ii) Annual Report of the national Jute Manufactures Corporation Limited, Calcutta, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No LT—7441/89]

Review on and Annual Report of Indian Medicines Pharmaceuticals Corporation, Ltd. for 1987-88 and a Statement re delay in laying these papers and Annual Report of and Report on Institute of Post Graduate Teaching and Research, Gujarat Ayurved University, Jamnagar for 1987-88 and a Statement re-delay in laying these papers, etc.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY

WELFARE (KUMARISAROJ KHAPARDE): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Indian Medicines Pharmaceutical Corporation Limited, for the year 1987-88.

(ii) Annual Report of the Indian Medicines Pharmaceutical Corporation Limited, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT- 7442/89]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Post Graduate Teaching and Research, Gujarat Ayurved University, Jamnagar, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute of Post Graduate Teaching and Research, Gujarat Ayurved University, Jamnagar, for the year 1987-88.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT- 7443/89]

(5) (i) A copy each of the Annual Reports (Hindi and English ver-

- sions) of the Population Research Centres, located at Delhi, Dharwad, Baroda, Bangalore, Lucknow, Pune, Patna, Kariavattam (Kerala) and Gandhigram (Tamil Nadu) for the year 1987-88 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT- 7444/89]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Vishwayatan Yogashram, New Delhi, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Vishwayatan Yogashram, New Delhi, for the year 1987-88.
- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above [Placed in Library. See No. LT- 7453/89]
- (8) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Central Research Institute for Yoga, New Delhi, for the year 1987-88 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT- 7454/89]
- fications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—
- (1) (i) The Pulses, Edible Oilseeds and Edible Oils (Storage Control) Fourth Amendment Order, 1988, published in Notification No. S.O. 1063(E) in Gazette of India dated the 18th November, 1988.
- (ii) The Pulses, Edible Oilseeds and Edible Oils (Storage Control) First Amendment Order, 1989 published in Notification No. S.O. 3(E) in Gazette of India dated the 2nd January, 1989. [Placed in Library. See No. LT- 7455/89]
- (2) A copy of the Food Corporation of India (Contributory Provident Fund) Tenth Amendment) Regulations, 1989 (Hindi and English versions) published in Notification No. 48/F. No. 41-1/85-EP in Gazette of India dated the 10th February, 1989 under sub-section (5) of section 45 of the Food Corporation Act, 1964. [Placed in Library. See No. LT- 7456/89]

12.08 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

SHRI M. THAMBI DURAI (Dharmapuri): I beg to present the Sixtieth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

Notifications under Essential Commodities Act and under Food Corporation Act.

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA): I beg to lay on the Table a copy each of the following Noti-